

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NOS. 566 & 568 OF 2019 IN
DFR NO. 1561 OF 2019**

Dated: 10th April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of:

**Hindustan Petroleum Corporation Limited Appellant(s)
Versus
Petroleum & Natural Gas Regulatory Board Respondent(s)**

Counsel for the Appellant(s) : Mr. Matrugupta Mishra
Ms. Pratiksha Chaturvedi

Counsel for the Respondent(s) : Mr. Utkarsh Sharma for PNGRB

ORDER

Issue notice to the Respondents returnable on 24.04.2019.
Mr. Utkarsh Sharma takes notice on behalf of the Respondent.

List the matter on **24.04.2019.**

**(B. N. Talukdar)
Technical Member (P&NG)**
ts/pk

**(Justice Manjula Chellur)
Chairperson**